

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)**

Appeal No. 178 of 2010

Dated: 1st February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Jaiprakash Power Ventures Ltd. ...Appellant(s)

Versus

Himachal Pradesh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr Adv. with
Mr. Pawan Upadhyay
Mr. Jayesh Gaurav

Counsel for the Respondent(s) : Mr. R.K. Mehta, Sr. Adv
Mr. Antaryami Upadhyay for R.2
Mr. David A.
Ms. Shikha Ohri for HPERC

ORDER

We have heard the learned counsel for the parties.

Post the matter for further hearing on **08.02.2012 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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